

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 146 of 2012

Dated : 5th August, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Chhattisgarh Mini Steel Plant Association **Appellant(s)**

Versus

Chhattisgarh State Electricity Regulatory Commission & Ors.**Respondent(s)**

Counsel for the Appellant(s) : Mr. Ankit Shah

Counsel for the Respondent(s) : Mr. K. Gopal Choudary &
Mr. A. Bhatnagar for R-2
Ms. Swapna Seshadri

ORDER

Written note of arguments is filed on behalf of the State Commission.

Post the matter for further hearing on **22nd August, 2013 at 2.30 p.m.**

(V.J. Talwar)
Technical Member
rkt/vt

(Justice M. Karpaga Vinayagam)
Chairperson